

**IN THE INCOME TAX APPELLATE TRIBUNAL  
COCHIN BENCH**

**BEFORE SHRI INTURI RAMA RAO, AM**

**ITA No. 525/Coch/2024  
Assessment Year: 2013-14**

Amalgam Foods Ltd. ..... Appellant  
Amalgam House, Bristow Road  
Willingdon Island, Kochi 682002  
[PAN: AABCA8283D]

Vs.

ACIT, Circle - 1 ..... Respondent  
Aayakar Bhavan, Hospital Road  
Alappuzha 688001

Appellant by: Shri R. Krishnan, CA  
Respondent by: Smt. Leena Lal, Sr. D.R.

Date of Hearing: 11.12.2024  
Date of Pronouncement: 31.12.2024

**ORDER**

**Per: Inturi Rama Rao, AM**

This appeal filed by the assessee is directed against the order of the National Faceless Appeal Centre, Delhi [CIT(A)] dated 07.05.2024 for Assessment Year (AY) 2013-14.

2. At the outset the learned counsel for the assessee, informed at the bar that the assessee intends to withdraw the present appeal. The learned Sr. DR did not raise any serious objection to the learned A.R.'s request.

3. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 31<sup>th</sup> December, 2024

Sd/-  
**(INTURI RAMA RAO)**  
**ACCOUNTANT MEMBER**

Cochin, Dated: 31<sup>th</sup> December, 2024

n.p.

Copy to:

1. The Appellant
2. The Respondent
3. The Pr. CIT concerned
4. The Sr. DR, ITAT, Cochin
5. Guard File

Assistant Registrar  
ITAT, Cochin